

regional languages for which demands have been made?

The Minister of State in the Ministry of Home Affairs (Shri Hathi): (a) No, Sir.

(b) Does not arise.

(c) No, Sir.

#### Oil Exploration in Ganga Valley

1781. Shri Vishwa Nath Pandey: Will the Minister of Petroleum and Chemicals be pleased to refer to the reply given to Unstarred Question No. 2229 on the 14th April, 1965 and state:

(a) whether the geophysical exploration for petroleum in the Ganga Valley has since been completed; and

(b) if so, the result thereof?

The Minister of Petroleum and Chemicals (Shri Humayun Kabir): No, Sir.

(b) Does not arise.

#### O.&N.G.C. Files

1782. Shri Hari Vishnu Kamath: Will the Minister of Petroleum and Chemicals be pleased to refer to the reply given to Unstarred Question No. 546 on the 3rd March, 1965 and state:

(a) whether the police inquiry into two missing folders of Oil and Natural Gas Commission found at a pan shop in New Delhi has since been completed; and

(b) if so, the result thereof?

The Minister of Petroleum and Chemicals (Shri Humayun Kabir): (a) Yes, Sir.

(b) The Police authorities concerned have informed the Oil & Natural Gas Commission that in spite of their best efforts, no clue of the culprit could be found. The case has accordingly been sent up as untraced on 21-2-1965.

#### Recognition of Urdu as Second Official Language

1783. { Shri Koya:  
Shri Vishwa Nath Pandey:

Will the Minister of Home Affairs be pleased to state:

(a) whether Government have received a memorandum from 104 Members of Parliament demanding the recognition of Urdu as the Second Official Language in U.P., Bihar, Madhya Pradesh, Delhi, Punjab and Rajasthan; and

(b) if so, Government's reaction thereto?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) and (b). Yes, Sir. Government do not propose to advise the President to issue directions under Article 347 of the Constitution on this subject.

#### केन्द्रीय सरकार के प्रादेशों पर टिप्पणियाँ

1784: { श्री बड़े :  
श्री: हुसैन चन्द कदवाय :

क्या गृह-कार्य मंत्री वह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि केन्द्रीय मंत्रिमंडल के एक मंत्री ने सरकार के इस निर्णय का विरोध किया है कि केन्द्रीय सरकार के प्रादेशों सम्बन्धी टिप्पणियों के साथ उनका हिन्दी अनुवाद भी लगा होना चाहिए; और

(ख) यदि हां, तो इस सम्बन्ध में सरकार ने क्या कार्यवाही की है ?

गृह-कार्य मंत्रालय में उपमन्त्री ( श्री ल० ना० विख ) : (क) जी, नहीं ।

(ख) प्रश्न ही नहीं उठता ।